F. No. J-11014/5/2020-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 94, December, 2021

## **ORDER**

The President is pleased to accept the resignation of **Ms. Akala**, Assistant Solicitor General of India for Gauhati High Court, Kohima Bench with effect from the date of this order, consequently the name of Ms. Akala occurring in this Department's earlier Order No. J-11014/5/2020-Judicial dated 08.09.2020 in table 'B' at serial number 2, stands deleted.

Hindi version of this order will follow.

(R. K. Srivastava)

Joint Secretary & Legal Adviser

## Copy to:-

- 1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
- 3. The Registrar, Gauhati High Court, Kohima Bench at Kohima (Nagaland).
- 4. All the Asstt. Solicitors General of India in various High Courts.
- 5. The Incharge, Branch Secretariat, Kolkata.
- 6. Ms. Akala, Advocate, H. No. 598, Padum Pukhuri, Dimapur, Nagaland.
- 7. The Cash (LA) Section to stop the retainership fee to Ms. Akala, Advocate & ex-Asst. SGI with effect from the date of this order.
- 8. The Pay & Account Office, Department of Legal Affairs.
- 9. One copy of this order is uploaded on website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under tab 'Judicial Section' in the link 'List of emapanelled counsel'.
- 10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 11. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)

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